

(b) if so, whether the digging operations of that Nullah have been stopped because of those obstacles; and

(c) what action Government propose to take with regard to completing the digging operations?

The Prime Minister (Shri Jawaharlal Nehru): (a) to (c). The Pakistan Border Police are reported to have put obstacles in the way of the survey work for the Hudiara Nullah, but under Police protection, the work has been progressing satisfactorily.

लान्स-नायक आत्मा सिंह की हत्या

*१९८१. श्री रघुनाथ सिंह: क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे कि क्या यह तथ्य है कि २३ मार्च, १९५३ को लान्स-नायक आत्मा सिंह, बार्डर स्काउट की हत्या पाकिस्तानी सिपाहियों द्वारा भिखीवेन्द और खेमकरण के नजदीक की गई, और यदि हाँ, तो हत्या का क्या उद्देश्य था ?

The Prime Minister (Shri Jawaharlal Nehru): Lance-Naik Atma Ram of the Border Scouts lost his way while proceeding to the Khem Karan Border Picket on the night of the 21st March 1953 and strayed into Pakistani territory. He was shot dead by a patrol party of the Pakistan Border Police.

MR. JOSEPH MORAMBI'S TOUR OF INDIA

*1982. Shri Buchhikotalah: (a) Will the Prime Minister be pleased to state whether it is a fact that Mr. Joseph Morambi, African leader, recently toured our country?

(b) What are the main purposes of his tour?

(c) Did he submit any memorandum to our Government stating the atrocities committed by Europeans in Kenya?

The Prime Minister (Shri Jawaharlal Nehru): (a) Mr. Joseph Murumbi, Secretary General of the Kenya African Union, has been in India for some weeks and is still here.

(b) The Government are not aware of the main purposes of his tour. Mr. Murumbi is on a private visit to India, not connected with the Government. He has expressed a desire to study the organisation of cooperatives and community projects in India from the point

of view of dealing with the land problem in Kenya. He has also spoken about the present conditions in Kenya.

(c) No.

PASSPORTS TO PAKISTAN

*1983. Prof. D. C. Sharma: Will the Prime Minister be pleased to state:

(a) how many persons from Punjab (I) have applied for the grant of passport, to visit Western Pakistan since the introduction of passport system;

(b) how many of them were refused passport and why; and

(c) how much time it generally takes to secure passport for Pakistan in Punjab (I)?

The Prime Minister (Shri Jawaharlal Nehru): (a) 900.

(b) 15.

As has been repeatedly explained, applications for passports are considered on their individual merits. If it is considered that the grant of a passport to any individual is not in the public interest it is refused.

(c) Normally one month; in urgency, about 3 days.

POWER ALCOHOL FROM SUGAR-CANE BAGASSE

*1984. Sardar A. S. Saigal: (a) Will the Minister of Commerce and Industry be pleased to state whether power alcohol is produced from sugar-cane bagasse?

(b) Is it a fact that the experiment carried out by National Physical Laboratory has shown that power alcohol can be produced by sugar-cane?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Power Alcohol can be produced from sugar-cane bagasse. No experiment has, however, been carried out in this regard at the National Physical Laboratory.

VISAS FOR BUSINESSMEN

*1985. Shrimati Tarkeshwari Sinha: Will the Prime Minister be pleased to state:

(a) whether Government are aware that the businessmen who go to Pakistan have to stay at one place for three months because Category 'C' visas are granted to them; and

(b) if so, whether Government propose to take any steps to remove this difficulty?

The Prime Minister (Shri Jawaharlal Nehru): (a) Under the existing rules, only specified Categories of businessmen are entitled to Category 'E' visas valid for one year. Others get Category C visas for a single journey, and a stay of three months. The rules allow a C visa to be valid for more than one place, but the Government understand that Pakistan Visa Officers in India seldom grant 'C' visas for visits to more than one place.

(b) The Governments of India and Pakistan are considering the extension of the definition of business men eligible for Category E visas, and of the permission to visit more than one place on a 'C' visa.

MINOR IRRIGATION PROJECTS

*1986. **Shri S. V. Ramaswamy:** (a) Will the Minister of Planning be pleased to state whether the Planning Commission have a list of minor irrigation projects eligible for help from the Centre?

(b) Have the respective States been requested to furnish a list?

(c) Do Government propose to accept the list or prepare a priority list of their own after independent investigation?

(d) Is it a fact that Government propose to appoint a Commission to investigate all proposals of minor irrigation projects?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The following types of minor irrigation schemes are eligible for financial assistance from the Centre:

- (i) construction and repair of percolation wells,
- (ii) installation of Pumping sets,
- (iii) construction of tubewells for irrigation, and
- (iv) construction and repair of tanks and channels.

The State Government submit schemes under these heads to the Ministry of Food and Agriculture and a copy thereof is received in the Commission.

(c) The list of schemes received is examined in the Ministry of Food and Agriculture and the Commission, and later the list as a whole and the individual items are discussed with the

State representatives and changes or modifications are introduced wherever called for. The Irrigation Adviser of the Ministry of Food and Agriculture is also deputed to scrutinise schemes on the spot when this is considered necessary.

(d) No, Sir.

JAPANESE TECHNICIANS

*1987. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to state whether there are any Japanese technicians in the employment of the Union Government or of any State Government?

(b) Did the delegation to Japan report in 1949 that many Japanese technicians were willing to come to India to start cottage and small scale industries in India on Japanese lines?

The Minister of Commerce and Industry (Suri T. T. Krishnamachari): (a) The information is being collected and will be laid on the Table of the House in due course.

(b) Yes, Sir.

DISCRIMINATION AGAINST INDIANS IN PORTUGUESE SETTLEMENTS IN INDIA

*1988. **Shri K. C. Sodhia:** Will the Prime Minister be pleased to state the various legislative measures adopted by the Portuguese Government in their possessions in India which discriminate against Indians?

The Prime Minister (Shri Jawaharlal Nehru): These measures affect the rights of Indians in regard to (1) entry into the Portuguese Possessions, (2) renting of accommodation, (3) residence, (4) trade licences, and (5) ownership of properties. These measures are discriminatory in the sense that they do not apply to Goans.

PAYMENT TO BE MADE TO NEPAL GOVERNMENT

*1989. **Shri K. C. Sodhia:** (a) Will the Prime Minister be pleased to state on what principles the annual payments to be made to the Government of Nepal were assessed?

(b) When were they modified last time and why?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). In recognition of Nepal's services during the first World War of 1914-18, the Government of India decided to pay an annual subsidy of Rs. 10 lakhs to the Nepal Government with effect from 1st July